

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
Liquidation 24/2024
in
IB-596(ND)/2023

IN THE MATTER OF:
Phonic online Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION
U/s 10 of IBC, 2016

Order delivered on 18.07.2024

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Alok Kumar Kuchhal along with Adv.Anshita Argal
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Liquidation 24/2024:-

On the request made by the Learned Counsel appearing for the Applicant, one week time granted to comply with the order dated 02.07.2024.

List the matter on **01.08.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)